



2026:AHC:15531

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 497 of 2026

Smt. Shashi Kala And Another

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

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|                           |   |                                                        |
|---------------------------|---|--------------------------------------------------------|
| Counsel for Petitioner(s) | : | Hari Kunwar Asthana, Rajesh Kumar Tiwari, Yash Shekhar |
| Counsel for Respondent(s) | : | C.S.C., Pradeep Singh                                  |

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**Court No. - 2**

**HON'BLE PRAKASH PADIA, J.**

1. After some arguments learned counsel for the petitioners submits that he may be permitted to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.
3. It is made clear that no liberty has been granted to the petitioners to file a fresh writ petition on the same cause of action.

**(Prakash Padia,J.)**

**January 21, 2026**  
Pramod Tripathi